# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1831 TO BE ANSWERED ON 08.03.2016

### **1831. PROBLEM OF BEGGARY**

## DR. SHRIKANT EKNATH SHINDE: SHRI VINAYAK BHAURAO RAUT: SHRI DINESH TRIVEDI: SHRI MALLIKARJUN KHARGE: SHRI RAHUL SHEWALE: SHRI NAGENDRA KUMAR PRADHAN:

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any data/estimates of the total number of beggars in the country and if so, the details thereof, State-wise;

(b) whether the Government has any proposal/scheme to solve the problem of beggary in the country, if so, the details and the salient features thereof;

(c) whether reports of beggars being controlled by some exploitative gangs have been received by the Government, if so, the details thereof and the action taken by the Government in this regard;

(d) whether the Government has any proposal to provide Aadhaar Card to beggars to help them avail the social security benefits from the Government and if so, the details thereof and the steps being taken in this regard; and

(e) the steps taken by the Government to provide alternative employment to beggars and bring them into mainstream of the society?

#### ANSWER

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA) (a) The Office of Registrar General & Census Commissioner, India has informed that according to the Census 2011, the total population of Beggars, Vagrants etc. in India is 413670. The State-wise details are enclosed as Annexure.

(b) The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have either enacted their own Anti-Beggary Legislation or adopted legislations enacted by other States/UTs. Presently, there is no scheme of the Central Government on Beggary. National Consultation Meetings were held with the representatives of Central/State Governments, NGOs, Institutes and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meetings, it was inter-alia, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars. Accordingly, a Scheme for Protection, Care and Rehabilitation of Destitutes is under formulation which has, inter-alia, provision for providing skill development training to the able bodies destitute.

(c) No such information is available in the Ministry.

(d) Unique Identification Authority of India (UIDAI) has informed that they are mandated to issue Aadhaar to the residents of India. Any individual, who is a resident in India and satisfies the verification process laid down by the UIDAI, can enrol for Aadhaar. Use of Aadhaar for delivering services to the residents depends upon the Ministries/Departments providing those services.

(e) As stated in part (b) above.

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# Annexure [As referred to part (a) of the Lok Sabha Question No. 1831 for 08.03.2016] Total Beggars, Vagrants etc. in India as per Census 2011

ST	India/State/UT				
Code		Beggars, Vagrants etc.			
		Persons	Males	Females	
1	2	3	4	5	
	INDIA	413670	221673	191997	

1	JAMMU & KASHMIR	4134	2550	1584
2	HIMACHAL PRADESH	809	504	305
3	PUNJAB	7939	5197	2742
4	CHANDIGARH	121	87	34
5	UTTARAKHAND	3320	2374	946
6	HARYANA	8682	6504	2178
7	NCT OF DELHI	2187	1343	844
8	RAJASTHAN	25853	15271	10582
9	UTTAR PRADESH	65835	41859	23976
10	BIHAR	29723	14842	14881
11	SIKKIM	68	46	22
12	ARUNACHAL PRADESH	114	59	55
13	NAGALAND	124	65	59
14	MANIPUR	263	117	146
15	MIZORAM	53	33	20
16	TRIPURA	1490	607	883
17	MEGHALAYA	396	172	224
18	ASSAM	22116	7269	14847
19	WEST BENGAL	81244	33086	48158
20	JHARKHAND	10819	5522	5297
21	ODISHA	17965	9981	7984
22	CHHATTISGARH	10198	4995	5203
23	MADHYA PRADESH	28695	17506	11189
24	GUJARAT	13445	8549	4896
25	DAMAN & DIU	22	15	7
26	DADRA & NAGAR HAVELI	19	7	12
27	MAHARASHTRA	24307	14020	10287
28	ANDHRA PRADESH	30218	16264	13954
29	KARNATAKA	12270	6436	5834
30	GOA	247	131	116
31	LAKSHADWEEP	2	0	2
32	KERALA	4023	2397	1626
33	TAMIL NADU	6814	3789	3025
34	PUDUCHERRY	99	54	45
35	A & N ISLANDS	56	22	34